## THE HIGH COURT OF MEGHALAYA AT SHILLONG

## NOTIFICATION

## Dated 21st March, 2016

No. HCM.II/137/2015/Estt/849: In supersession of earlier order dated 29.07.2015 and in pursuance to Rule 2 (d) of the High Court of Meghalaya (Right to Information) Rules, 2013 Honb'le the Chief Justice, High Court of Meghalaya is pleased to designate Smti. M. D. Khongmen, Registrar as Public Information Officer (PIO) to provide information to person requesting for information under the Right to Information Act, 2005 read with the High Court of Meghalaya (Right to Information) Rules, 2013 in respect of the High Court of Meghalaya at Shillong, in the public interest, with immediate effect.

By Order,

## REGISTRAR GENERAL

Memo.No.HCM.II/137/2015/Estt/849 A. Dated 21st March,2016
Copy to:-

- 1. The Principal Secretary to Hon'ble Governor of Meghalaya, Raj Bhawan, Shillong.
  - 2. The Private Secretary to Hon'ble the Chief Minister
  - 3. Smti. M. D. Khongmen, Registrar, High Court of Meghalaya, Shillong.
  - 4. The Registrar (Admn), High Court of Meghalaya, Shillong.
  - 5. All Joint Registrar, High Court of Meghalaya, Shillong
  - 6. All Deputy Registrar, High Court of Meghalaya, Shillong.
  - 7. All Assistant Registrar, High Court of Meghalaya, Shillong.
  - 8. The Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
  - 9. The Private Secretary to Hon'ble Mr. Justice S.R. Sen, Judge, High Court of Meghalaya, Shillong.
  - 10. The Accountant General (A&E), Meghalaya, Shillong.
  - 11. All Deputy Commissioners
  - 12. All District & Sessions Judge
  - 13. Member Secretary, MLSLA, Shillong.
  - 14. The LRO/PRO/Co, High Court of Meghalaya, Shillong.
- 15, The Systems Analyst, High Court of Meghalaya, Shillong.

- 16. The Director Printing & Stationery, Govt. of Meghalaya with a request to publish the same in the next issued of the gazette.
- 17. The Superintendent, High Court of Meghalaya, Shillong.
- 18. The Stamp Reporter, High Court of Meghalaya, Shillong.
- $19.\,All\,\,Court\,\,Master,\,High\,\,Court\,\,of\,\,Meghalaya,\,Shillong.$
- 20. Notice Board
- 21. Office File.

REGISTRAR GENERAL